

with the State Governments, in some cases, it will take a good deal of time before final decisions on the various proposals are taken.

**Promotion of Programme Executives as Assistant Director**

**4128. SHRI RAMAYAN RAI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how many programme executives were promoted as Assistant Station Directors during last four years and how many are being promoted within next two months;

(b) how many producers were promoted as Deputy Chief Producers during last four years and how many are being promoted within next two months as Deputy Chief Producers;

(c) whether it is a fact that a new grade equivalent of Assistant Station Direction is being given to the Senior Producers; and

(d) if so, what are the details, if not, what are the reasons?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) During the period from 1.12.1976 to 30-11-1980, forty-two persons have been promoted as Assistant Station Directors from the grade of Programme Executive. The Departmental Promotion Committee has recently considered the cases of Programme Executives for promotion to the grade of Assistant Station Director. Based on its recommendations, some more Programme Executives will be promoted as Assistant Station Directors within the next few months depending on the vacancies available.

(b) Only one Producer has been promoted to the post of Deputy Chief Producer (Western Music) during the last four years. At present there is no proposal to promote any

producer as Deputy Chief Producer under consideration.

(c) and (d). The Cadre Review Committee has recommended creation of a new grade of Senior Producer in a fee scale which is same as the pay scale of Assistant Station Directors. This recommendation is under consideration of the Government.

**Prosecution Launched Against Editor of Urdu Daily**

**4129. SHRI ATAL BIHARI VAJPAYEE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that prosecution has been launched against the Editor, Shri K. Narendra of a Urdu Daily "Pratap"; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) and (b). The prosecution of Shri K. Narendra, Editor of "Pratap" and "Veer Arjun" dailies have been launched by Delhi Administration under Section 153-A of the Indian Penal Code for writing an article 'Aligarh ke Dange' in September, 1980.

**Study on Working of News Agency**

**4130. SHRI M. V. CHANDRA SHEKARA MURTHY:**

**SHRI P. M. SAYEED:**

**SHRI A. NEELALOHITHADASAN:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the working of News agencies is under the study of Government;